

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No .150/9/HDB//2017
NAME OF THE COMPANY	Ind – Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind – Bharat Power (Madras) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri Preeti Duggirala	Advocate	7331108705	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nishu Bantary for P. VIKRAM	Advocate for Respn	vikram@vlawchambers.com 98499 01611	
A.S. Prashant M. Dhir & Dhir Associates for Financial Auditor	FC.	9000157242	

Heard Ms. Siri Preeti Duggirala, learned counsel for the petitioner and Mr.P. Vikram, learned counsel for the respondent, Shri. A.S. Prashant for FC.

CA is allowed. Post the case on 10.11.2017

Member (Technical)

Member (Judicial)